DR. K. MATHEW KURIAN: Sir, with reference to the general policy of the Government, particularly after the emergency, it has been stated by several honourable Ministers in the Government that not only strikes, but also lock-outs and lay-offs will be prohibited. Sir, during the last six months or so, not only in West Bengal, but also in other States, large-scale layoff has been there and . . .

MR. CHAIRMAN: You please put your question.

DR. K. MATHEW KURIAN: Sir, one of the West Bengal Ministers is on record as having said—it has appeared in the newspapers—that there have been large-scale lay-offs and lock-outs in West Bengal. This again is a case in which the pro-monopoly, the pro-big business attitude of the Government has been exposed . . .

MR. CHAIRMAN: Kindly put the question.

DR. K. MATHEW KURIAN: Therefore. my question is this: What is the particular action that the Government proposes to take apart from is contemplation and seriously looking into the problem and so on? What is the instrument of power in the possession of the Labour Ministry or the concerned Ministries of the Central Government to prevent lay-offs and lockouts and retrenchment of staff and employees, particularly in the case of the big business concerns and the multi-national companies ? Does the Government have any instrument of power by which it can intervene effectively without any delay? 1 would like to know this.

SHRI K. V. RAGHUNATHA REDDY: Sir, I do not want to go into the provocative aspects of the question during the Question Hour. You will kindly pardon me for not referring to them. But, with regard to the instrument of power, that is also there and there are provisions in the Industrial Disputes Act and other laws are there and Dr. Kurian is a very learned man and he does not need my assistance, Sir.

SHRr KALI MUKHERJEE : After contemplation, will he stop this at least ?

MR. CHAIRMAN: All right. Next question.

Shooting at Indian High Commissioner in Bangladesh

*92. SHRI SAWAISINGH SISODIA:

SHRIMATI LAKSHMI KUMARI CHUNDAWAT:t

SHRI MAHENDRA BAHADUR SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have received a report from the Bangladesh Government on the recent shooting incident injuring the Indian High Commissioner at Dacca;
- (b) if so, what are the details in this regard

THE MINISTER OF EXTERNAL AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) No, Sir, Investigations are still in progress. The Bangladesh Police have identified all six assailants, four of whom were killed in the exchange of fire following the attack on the High Commissioner. The remaining two were taken into custody. The case has yet to be filed in a Court.

श्रीमती लक्ष्मी कुमारी चूंडावत : बंगला देश में हिन्दुस्तान के खिलाफ एक प्रचार का स्रभियान चलाया जा रहा था। क्या उसी के कारण से यह कुछ हादसा हुआ था और उस प्रचार के समि-यान के पीछे वहां की क्या पोलिटिकल पार्टीज़ हैं या बाहर की कुछ शक्तियां काम कर रही हैं? सगर बाहर की शक्तियां हैं तो वह कौन कौन मुल्क हैं कि जो भारत के खिलाफ प्रचार स्रभियान वहां चला रहे हैं?

SHRI Y. B. CHAVAN: I think it Is a question of discussing the general political situation in Bangladesh and possibly we will have to find some other time to discuss it.

[†]The question was actually asked on the floor of the House by Shrimati Lakshmi Kumari Chundawat.

 $\mbox{MR.}$ CHAIRMAN : Put your second question.

श्रीमती लक्ष्मी कुमारी चूंडावत : जिन लोगों को इस हादसे के सिलसिले में पकड़ा गया वह किस पोलिटिकल पार्टी के लोग हैं या किस किस्म के वह लोग हैं?

SHRI Y. B. CHAVAN: Well, I think we will have to wait for the investigation to be completed before I give any information about it.

श्रीमती लक्ष्मी कुमारी चूंडावत: ग्रादिमयों का नाम बतला दें तो कुछ पता चले।

SHRI Y. B. CHAVAN: I can give the [names. I am giving them as they were I published in the newspapers:

- (1) Shekhawat Hussain *alias* Azad I *alias* Bahar.
 - (2) Hafiz Mazdur Rahman.

Does the honourable Member see any significance in this?

(3) Mir Mazrul Islam.

श्रीमती विद्यावती चतुर्वेदी: श्रध्यक्ष महोदय, मंत्री महोदय ही जब नहीं समझ सके तो हमें क्या मालूप हो सकेगा।

DR. V. P. DUTT: May be, after we have done some scholarly research... (Interruptions)

श्री य॰ व॰ चण्हाण: मैंने पहले ही कहा था।

श्री नत्थी सिंह: क्या माननीय मंत्री जी बतायेंगे कि क्या यह सही है कि जिस दिन यह गोली कोड हुआ उस रात को भारतीय उच्चायुक्त को हिन्दुस्तान लाने के लिये ऐंयर फोर्स का कोई यान भेजा गया था और उसको ढाका हवाई अड्डे पर नहीं उतरने दिया गया और वापस कलकत्ता आ गया? यदि हां, तो ऐसा वयों हुआ?

श्री य० व० चव्हाण: यान गया धौर वापस स्राया वयों कि उतरने नहीं दिया गया ऐसी कोई बात नहीं है। यान वहां उतरा और साथ में मेडिकल एक्सपोर्ट को ले कर गये और उन्होंने हाई कमिश्नर को देख लिया, उन को एकजामिन कर लिया। श्री श्रोउम् प्रकाश त्यागी: मैं माननीय मंत्री जी से यह जानना चाहता हूं कि बंगला देश में शेख मुजीवुरंहमान के बाद में जो गवनंमेंट बनी है वह दूसरी गवनंमेंट है तो पहले की गवनंमेंट के साथ जो हमारे समझौते थे उन में कोई अन्तर तो नहीं श्राया है?

श्री य० व० चब्हाण: कोशिश तो रिलेशन्स प्रच्छे रखने की है, लेकिन गवर्नमेंट बदलने के बाद कुछ फर्क तो होता ही है। लेकिन हमारी कोशिश यही है कि हमारे रिलेशन्स ग्रच्छे रहें। उन का जो डेलीगेशन श्राया था उस से जो बातें हुई उन के श्रनुसार वह भी चाहते हैं कि हमारे रिलेशन्स ग्रच्छे रहें। उन का एक डेलीगेशन ग्रभी हिन्दुस्तान में है श्रीर वह हम लोगों से बातें कर रहा है। हमारी कोशिश यह होनी चाहिये कि हमारे रिश्ते उन के साथ श्रच्छे रहें।

*93[77ic Questions (Sanashri Harsh Deo Malaviya, Sardar Amjad Ali, and Dr. V. B. Singli) were absent. For answer vide Col. 30 infra]

Stock-piling of Steel Goods

"94. SHRIMATI MARGARET ALVA : SHRI SAYED NIZAM-UD-D1N ;t SHRI GIAN CHAND TOTU:

Will ihc Minister of STEEL AND MINES be pleased to state :

- (a) what effect the stock-piling of steel goods has on the production of steel industries; and
- (b) what steps Government propose to take to deal with the problem of stock-piling ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI CHANDRAJIT YADAV): (a) and (b) It is presumed that the reference is to the effect of excess availability of steel at present on production in the integrated Steel Plants.

† The question was actually asked on the floor of the House by Shri Sayed Nizam-ud-Din.